

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

COCP No.02/Chd/Pb/2017

IN

CP No.40(ND)/2015

RT CP No.38/2016

(Decided matter)

In the matter of:

Sunil Maheshwari & Ors.Petitioners.

Versus.

M/s Rai Bahadur Kishore Chand & Sons Pvt.Ltd.& Ors.Respondents.

Present: Mr.Varun Dev Mishra, Advocate for the petitioners.
Ms.Aastha Ray, Advocate for respondents No.2 to 4.

To be listed on 13.03.2018 along with CP No.40(ND)/2015
/RT CP No.38/2016.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 18, 2018.
Ashwani